

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2022
ANSWERED ON:01.12.2009
SECURITY CLEARANCE FOR COMMERCIAL BUILDINGS
Sugavanam Shri E.G.

Will the Minister of HOME AFFAIRS be pleased to state:

(a) Whether the Government has any proposal to make it mandatory for all commercial buildings in the country to get special security clearance; and

(b) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) & (b): The Ministry of Home Affairs circulated, Standard Operating Procedures (SOPs) suggesting a set of guidelines, separately, in respect of security of Malls/ multiplexes/public places with high footfalls, and of Hotels, to all States/UTs on 11.2.2009. The issues, inter-alia, those of converting these guidelines into model byelaws, were further discussed in the Chief Ministers' Conference in August, 2009.